

ITEM NO.9

COURT NO.1

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition (Criminal) No.137/2022

**MOST REV. DR. PETER MACHADO & ORS.**

**Petitioner(s)**

**VERSUS**

**UNION OF INDIA & ORS.**

**Respondent(s)**

**(With IA No.87169/2022 - EARLY HEARING APPLICATION and IA No. 51334/2022 - EXEMPTION FROM FILING O.T.)**

**Date : 13-04-2023 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**  
**HON'BLE MR. JUSTICE J.B. PARDIWALA**

**For Petitioner(s)** Mr. Colin Gonsalvez, Sr. Adv.  
Mr. Jaiwant Patankar, Adv.  
Ms. Lija Merin John, Adv.  
Mr. Aakarsh Kamra, AOR  
Mr. Sanbha Rumnong, Adv.

**For Respondent(s)** Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, ASG  
Mr. Sandeep Kr. Mahapatra, Adv.  
Mr. Kanu Agrawal, Adv.  
Ms. Deepabali Dutta, Adv.  
  
Mr. Manish Kumar, AOR  
  
Ms. Diksha Rai, AOR

Mr. Birender Bikram, DAG  
Mr. Samar Vijay Singh, AOR  
Mr. Keshav Mittal, Adv.  
Ms. Amrita Verma, Adv.  
Ms. Sabarni Som, Adv.

Mr. Jayant Mohan, AOR  
Mr. Kumar Anurag Singh, Adv.  
Ms. Adya Shree Dutta, Adv.

Mr. Bharat Bagla, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Sourav Singh, Adv.

Mr. Joby P. Varghese, AOR

Mr. Sumeer Sodhi, AOR  
Mr. Dhruv Wadhwa, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Mr Tushar Meha, Solicitor General has placed on the record a compliance affidavit on behalf of the Union of India.
- 2 Since Mr Colin Gonzalves, senior counsel for the petitioner states that the affidavit has been received by him late last night, we accede to the request for grant of time to consider the affidavit and, if necessary, to place a response.
- 3 List the Petition on 8 May 2023.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar